

# Office of the Nagar Panchayat Lar Deoria

Compliance-report of the order passed by Hon'ble NGT on 05.04.2022 in the case of OA No.170/2021, Nurul Sehar Lari vs. State of Uttar Pradesh and others

<p>Order passed by Hon'ble NGT on Dated 05.04.2022</p>	<p>Action taken by the ULB</p>	<p>Action taken by the ULB so far</p>	<p>Expectations from the Government</p>
<p><b>A. Recommendations of oversight committee</b> 1. Initiate a drive to restructure design of septic tank of each households conforming to CPHEEO guidelines</p>	<p>1. By establishing coordination with the citizens of the Nagar Panchayat Lar, septic tanks will be made as per the norms of CPHEEO and technical assistance will be provided by the Nagar Panchayat Lar with the help of District programme manager (SBM Urban ) under the guidelines set by the Swachh Bharat Mission. Under SBM 1.0 Nagar panchayat lar has made 1047 individual household latrines. Approximately 1000 beneficiaries of pradhanmantri awas yojana urban has also made latrines with septic tank.</p>	<p>1. In question Gata number: 1712, (area 0.1980 hectares), at present, the dumping of drain water by the Nagar Panchayat Lar has been completely stopped. New Nalah construction is almost complete. New constructed nlah will stop the spread of water in gata no 1712.</p>	<p>The following cooperation is expected from the Government for compliance of the order passed by Hon'ble NGT on 05.04.2022 in the case of OA No.170/2021, Nurul Sehar Lari vs. State of Uttar Pradesh and others-</p> <p>1. It is necessary to designate an agency by the government which can prepare a comprehensive roadmap for the sewage management of Nagar Panchayat lar. Now for this work Department of urban development, Utar Pradesh has been appointed to U.P Jal Nigam for preparation of city sanitation action plan for used water management.</p> <p>2. According to the geographical location of the Nagar Panchayat, the cooperation of the Flood Division and other technical institutions of the Jal Nigam (Urban) Irrigation Department is needed for carrying out the systematic survey for drainage during the rainy season.</p> <p>3. Due cooperation is expected from the government level regarding the amount required for compliance of the order passed by Hon'ble NGT.</p>
<p>2. Nagar Panchayat Lar shall ensure that proper drainage system is designed for open drains carrying domestic sewage/storm water/septic tank overflow generated in different in the subject area.</p>	<p>2. In this regard, nagar panchayat is making proposal in coordination with the U.P. Jal Nigam, Urban and construction and design services Irrigation Department, for proper drainage system.</p>	<p>2. In revenue record Gata no. 1724 is recorded as Nala, passes besides Gata No. 1712. Which was half pucca and the rest was kachha. Due to overflow in raining season sometimes overflow in Gata no. 1712. But now the remaining part of 1724 which is not pucca got</p>	

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<p>3. Nagar Panchayat Lar should ensure that system is in place and functional for an organized and periodic collection of septage through geotagged suction machine. The septage waste as a contingent option, can be disposed at nearby STP at Deoria. Till the time, STP at Deoria gets commissioned, septage waste of Lar can be disposed in law-lying and lined pit, suitably located.</p>	<p>3. At present two number of sewer suction machines are available under the ownership of Nagar Panchayat Lar. Apart from this, five other private operators have been registered. Through these machines, septage waste will be collected from time to time for proper disposal at nearest FSTP center Deoria. Since this FSTP center is under construction. Therefore, the septage waste will be disposed of in the pits at the appropriate site.</p>	<p>deepen and all measures taken so that it will not overflow in all the surrounding land. The remaining part of Kachha nahal is now under construction and almost complete.</p> <p>3. The water of the drain is not being dumped in any natural flow. The natural flow in the form of chhoti GANDAK river is 6 km away from the lar Town area.</p>	<p>For this work, according to the guidelines of Swachh Bharat Mission 2.0, technical cooperation is expected as well as financial support is expected from the government level to complete this work.</p>
<p>4. Plot no. 1209, 2801 and 2802 which are natural ponds collecting domestic waste water (Sewage) from different parts of the subject area shall be considered for execution of Conceptual Plan in the First phase as system of self-driven, low-cost and with least energy input mechanism of sewage treatment. these ponds can landscaping. All the sectors/unit of treatment shall be designed to ensure gravitational flow, thus minimizing use of (electrical) power. A working example similar to Neela Hauz and Rajokri lake, Delhi.</p>	<p>4. Gata numbers 1209, 2801 and 2802 of the Nagar Panchayat are in the ownership of NON ZA Zamindar's which are in the form of a pond. After the agreement with Zamindar's appropriate action will be taken with the help of up jal nigam (urban).</p>	<p>4. The flow of solid waste is being stopped by putting a net in the drain. Other Nahal are also screening by putting a Net on different places.</p>	<p>For this work Department of urban development, Uttar Pradesh has been appointed to UP Jal Nigam for preparation of city sanitation action plan for used water management. DPR is being prepared by aforesaid agency.</p>
<p>5. A natural drainage system be developed to carry overflow of these ponds in monsoon season, leading ultimately to River Choti Gandak, a perennial river at approx 03 km from the subject area. For specific detail on design, policy issues and financial support, the Nagar Panchayat Lar may opt for a professional agency of repute and refer following documents and take assistance from MoHUA:</p>	<p>5. According to geographical location of Nagar Panchayat Lar, the natural flow of water is from South-West to North-East. The small Gandak river flows in the north-east direction about 5 km from Nagar Panchayat Lar. In such a situation, connecting the small and big drains of the Nagar Panchayat Lar together, a big drain through the banks of the Lar Chanuki road and carrying it to the Gandak river to carry</p>	<p>5. For preliminary purification of drain water, bleaching powder is being used. Survey have been done with the help of UP Jal Nigam and the DPR have been finalized for the construction of STP (3 mld) cum FSTP (9 kld) I &amp; D works of drains including outfall network and sewer network of 22.453 km worth Rs. 18.63 crore under SBM 2.0 (Copy Attached) At present enterim</p>	<p>For this work Department of urban development, Uttar Pradesh has been appointed to UP Jal Nigam for preparation of city sanitation action plan for used water management. DPR is being prepared by aforesaid agency.</p>

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<p>(a) National Policy on Fecal Sludge and Septage Management.</p> <p>(b) Manual on Sewerage and Sewage treatment Systems of CPHEEO.</p> <p>(c) MoHUA's Operational Guidelines on SBM Urban 2.0.</p>	<p>the rain-season water to the river by C&amp;DS Unit 14 Gorakhpur Estimates have been prepared after conducting survey work, according to which work is proposed to be done.</p>	<p>measure have been taken in the form of bio remediation. (Lab test report Attached)</p>	
<p>6. Conceptual plan of the suggestive approach is appended in Annexure-VI.</p>	<p>-</p>	<p>6. The water from the drain is being treated by the process of bioremediation, being dropped in Gata No: 1724. So that the ground water does not get polluted.</p>	<p>-</p>
<p>7. Once the system is found feasible, optimized and delivering the expected outcome, it can be replicated to other natural ponds in the township.</p>	<p>-</p>	<p>7. Sewer water is not being discharged in the drain in question, nor is there any sewer line in the Nagar Panchayat Lar. Septic tank, is used for domestic toilet in Nagar Panchayat Lar. A survey conducted and from 13 persons discharging sewer in open drain. Now septic tank made and now no flow of sewerage in Nala.</p>	<p>-</p>
<p>8. Financial assistance for execution of concept suggested above can be executed with the assistance of MoHUA under Swachh Bharat Mission (Urban) 2.0.</p>	<p>8. In relation to the recommendation presented in the A, B, C, D, it is planned to send a request letter to the government regarding the amount required under the Swachh Bharat Mission 2.0 for financial cooperation.</p>	<p>8. In the order of the directions of Hon'ble National Green Tribunal, on 03.08.2021, a meeting was held under the chairmanship of Additional Chief Secretary, Urban Development Department, Uttar Pradesh Government, Lucknow. In the meeting an instructions given to the District Magistrate, Deoria to form of committee for survey in questioned area by Letter No. 791/(1-7) LBC-2021, dated 03.08.2021. The committee submitted its report to District Magistrate Deoria on 10.08.2021. (Annexure-1) After then a meeting of the District Environment Committee was held on 11.08.2021. In which the report of the committee constituted by the District Magistrate was read out and it was decided that the</p>	<p>-</p>

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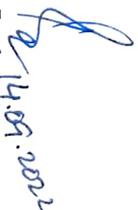
		<p>problem which has been raised by Nurul Sehar Lari, resident Nagar Panchayat Lar Deoria, before Hon'ble NGT, for its solution, by Nagar Panchayat Lar. By taking the land on lease, the water of bioremediation process and it should be ensured that the sewage water does not fall directly into the drain.</p>	
		<p>9. In compliance of the above, quotations have been invited from firms /agencies for adopting bioremediation process for water purification of the drain in question, for temporary solution of the problem. In which the quotations of Maple Argetech, Aqua Infrotech, Sri Sai Construction have been received. In which the lowest rate has been presented by Maple Argetech, for which the work order has been issued. Water purification work has been started by the firm through bioremediation process. At present, the water of the drain in question is going through Fani Tola (waterlogged area of Indiranagar ward) to Chhoti Gandak, river via Ropan Chhapra Tal. The water flow of Fani Tola stops rest of the rainy season. In such a situation, under the temporary arrangement, has been made to discharge treated water in Gata No. 1724 of Nagar Panchayat Lar, which is recorded as a drain in the revenue record.</p>	-
		<p>10. Consent has been obtained to take the water of the drain in question on lease for dumping it under short-term arrangement in Gata No. 1603, 1604, and 1748, which is the land of the cultivator. For this, the survey work has been completed by the Construction and Design Services (C&amp;DS) Unit-14</p>	<p>Geo.</p>

<p><b>B. Directions of Hon'ble NGT</b></p> <p>1.State Urban Development and rural Department may release a sum of Rs One crore to lar Municipality within 15 days which may be kept in a separate account for incurring expenditure on sewage management.</p>	<p>1.In this regard, correspondence has been made with the Joint Secretary, Urban Development Section-5, Sir Nagar Panchayat Lar's letter number- 525/N.Panlar/2022-23, dated 11.04.2022.</p>	<p>Gorakhpur, to divert the drain in question to the above mentioned number. The design and detailed estimate is being prepared. Which will be sent to the Uttar Pradesh government for the allocation of funds as soon as possible. Now a detail survey has been completed by UP JAL NIGAM (Urban)</p> <p>1. Correspondence has been made regarding this matter to joint secretary section 5 department of urban development through letter no 525/nplar/2022-23 dated 11.04.2022.</p>	
<p>2.Urban Development and Rural Department to assign sewage management work to an appropriate Agency to be monitored by the District Magistrate, Deoria on monthly basis and by ACS, Urban Development and Rural Department on bimonthly basis. Report given status as on 31.08.2022 with substantive progress be filed with this Tribunal by e-mail by 15.09.2022.</p>	<p>2.In this regard, a meeting under the chairmanship of DM deoria held on 10.08.2022 and detail discussion has made with UP Jal Nigam (Urban) and C&amp;DS. These agencies are nominated as working agency for sewage management work of nagar panchayat lar.</p>	<p>1. Status report will be submitted as per given timeline.</p>	
<p>3.The activities for execution need to include; (a) conveyance of sewage and sullage as well as Septic tanks waste to designed treatment system, (b) setting up of waste stabilisation ponds or any such system for treatment of sewage and Septage and to conform with applicable standards, (c) utilising treated sewage for horticulture/agronomy and pisciculture, (d) lifting inundated sewage in plots and their restoration, (e) effective and economic usages of disinfection system and (f) effluent management during monsoon/rains or when not required for horticulture/agriculture. The water quality of river Choti Gandak which is perennial</p>	<p>3 (a) Two number of sewer suction machines are available in Nagar Panchayat Lar, apart from this private operators have been registered. Through which the work of transportation of sewage will be done. (b) waste stabilisation ponds In relation to this, water pollution can be controlled through naturally occurring plants which help in phyto remediation. Along with this, the activity of natural dissolution of sewage can be achieved automatically with the help of natural bacteria found in water. (c) waste stabilisation ponds The water will be used for horticulture, agriculture and fisheries. A detailed action plan is</p>	<p>(a) Nagar Panchayat Lar have 2 sever suction machine for conveyance of sewage and sludge. Other required equipments will be purchased for this purpose. (b) Consent has been obtained to take the water of the drain in question on lease for waste stabilisation pond under in Gata No. 1603, 1604, and 1748, which is the land of the cultivator. For this, the survey work has been completed by the Construction and Design Services (C&amp;DS) Unit-14</p>	<p style="text-align: right;">Page No. 8</p>

<p>maintained for atleast class "B" during execution of work, public awareness be created about essential sanitation services.</p>	<p>being prepared for this. In the case in question, consent has been obtained from the concerned Bhumidhar to use private sector land (Gata No. 1603, 1604, 1748) on lease and a resolution has been passed in this regard in the board meeting of Nagar Panchayat Lar.</p> <p>(d&amp;e) For this, it is proposed to take necessary action after getting technical support from the UP Jal nigan (urban) and CNDSS.</p> <p>(f) According to the natural flow of rain water during the rainy season, survey work has been done for the construction of drain from Nagar Panchayat Lar to Chanuki Chat and the estimate has been prepared. Action is proposed accordingly. In this work, special care has to be taken to ensure that the water quality of the Chhoti Gandak river is not affected.</p>	<p>Gorakhpur, to divert the drain in question to the above mentioned number. The design and detailed estimate is being prepared. Which will be sent to the Uttar Pradesh government for the allocation of funds as soon as possible.</p> <p>(c) Treated sewage will be utilised for horticulture and pisciculture.</p> <p>(d) Required action will be taken as per order with the help of technical assistance from Jal Nigan and Pollution control board.</p> <p>(e) Action will be taken as per requirement.</p> <p>(f) Action will be taken with the help from engineers and experts of flood division of irrigation department.</p>	
<p>4. Since, the bioremediation activities according to the finding in the report are not giving significant improvement in the reduction of BOD and other pollutants, this work may be undertaken only if found effective, fixing accountability for the waste of funds on futile process.</p>	<p>4. The work of bioremediation is prevalent on the drain in question by the Nagar Panchayat Lar and there has been a relative improvement in the quality of the water. In the investigation report dated 10.08.2021, the volume has come down from 52 mg/l to 29 mg/l respectively at present, which is in line with the norms of <u>standard schedule-VI, E(P)/1986</u>. The BOD level has also come down from 280 mg/l to 118 mg/l. The TSS content has been found to be 38 mg/l, which shows a reduction of more than 60 percent. According to recent lab report BOD level come down from 70 mg/l to 25 mg/l, COD level come down from 245 mg/l to 120 mg/l, TSS is now reduce 205 mg/l to 85 mg/l. The above displayed figures are in line with the standard level released by the UP Jal Nigan on 11.08.2020. The activity of chlornation is being adopted to improve the quantity of</p>	<p>All the necessary action has been taken for the significant improvement in the reduction of BOD and other pollutants. A notice has been issued to concern firm for improvement in work who ingaged in bioremediation work on questioned matter. At present work order has been given to new firm for bio remediation. There is significant improvement came into lab test report (report attached)</p>	

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fecal coliform. At present agency has been changed by nagar panchayat lar and now bioremediation work is going on proper way. Other Necessary steps are planned to be taken to carry out this task more effectively.

  
(Rajan Nath Tiwari)  
Executive officer  
Nagar Panchayat Lar  
Deoria



REGIONAL OFFICE  
U.P. POLLUTION CONTROL BOARD  
Mahadev Jharkhandi, Avas Vikas Colony, Deoria Road, Kauraghat  
Gorakhpur

Effluent Analysis Report

1.	NAME OF DRAIN	:	M/s Water sample of sewage drain before Bio-remediation near Chamuki mod, Nagar Pachayat. Lar, Deoria
2.	SAMPLE COLLECTION POINT	:	Sewage drain after Bio-remediation near Chamuki mod
3.	SAMPLE COLLECTED BY	:	Sri Vivck Kumar Saini. JRF
4.	SAMPLE CODE	:	RO/GKP/LAB/ Jan-15/22
5.	DATE OF SAMPLE COLLECTION	:	21.01.2022
6.	DATE OF SAMPLE RECEIVED	:	21.01.2022
7.	SAMPLE METHOD	:	Grab

S.No.	PARAMETERS	RESULTS
1.	Colour	Slightly Turbid
2.	Odour	Slightly Unpleasant
3.	pH	7.05
4.	Total Suspended Solids (TSS)	38
5.	B.O.D.(3 Days at 27° C)	30
6.	C.O.D.	118

Note:

- 1- All Values are in Mg/L except pH.
- 2- The test report pertains to the sample as received in lab.

  
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Scientist Assistant

  
Regional Officer



**REGIONAL OFFICE**  
**U.P. POLLUTION CONTROL BOARD**  
Mahadev Jharkhandi, Avna Vikas Colony, Deoria Road, Kunraghat  
Gorakhpur

**Effluent Analysis Report**

1.	NAME OF DRAIN	:	M/s Water sample of sewage drain before Bio-remediation near Chamuki mod, Nagar Pachayat, Lar, Deoria
2.	SAMPLE COLLECTION POINT	:	Sewage drain after Bio-remediation near Chamuki mod
3.	SAMPLE COLLECTED BY	:	Sri Vivek Kumar Saini. JRF
4.	SAMPLE CODE	:	RO/GKP/LAB/Mar-10/22
5.	DATE OF SAMPLE COLLECTION	:	28.03.2022
6.	DATE OF SAMPLE RECEIVED	:	28.03.2022
7.	SAMPLE METHOD	:	Grab

S.No.	PARAMETERS	RESULTS
1.	Colour	Slightly Turbid
2.	Odour	Slightly Unpleasant
3.	pH	7.05
4.	Total Suspended Solids (TSS)	38
5.	B.O.D.(3 Days at 27° C)	29
6.	C.O.D.	1.15

**Note:**

- 1- All Values are in Mg/L except pH.
- 2- The test report pertains to the sample as received in lab.

*[Signature]*  
JRF

*[Signature]*  
Scientific Assistant

*[Signature]*  
Regional Officer

  
**REGIONAL OFFICE**  
**U.P. POLLUTION CONTROL BOARD**  
 Mahadev Bhaskarbandh, Was Vikas Colony, Deoria Road, Kunrughat  
 Gorakhpur

**Effluent Analysis Report**

1	NAMÉ OF DRAIN	:	M's Water sample of sewage drain before Bio-remediation near Chamuki mod. Nagar Panchayat, Fur, Deoria
2	SAMPLE COLLECTION POINT	:	Sewage drain after Bio-remediation near Chamuki mod
3	SAMPLE COLLECTED BY	:	Sri Vivek Kumar Saini, J.R.F.
4	SAMPLE CODE	:	RO/GKPLAB/April-08(B)/22
5	DATE OF SAMPLE COLLECTION	:	26.04.2022
6	DATE OF SAMPLE RECEIVED	:	26.04.2022
7	SAMPLE METHOD	:	Grab

S.No.	PARAMETERS	RESULTS
1.	Colour	Slightly Turbid
2.	Odour	Slightly Unpleasant
3.	pH	7.56
4.	Total Suspended Solids (TSS)	110
5.	B.O.D.(3 Days at 27° C)	42
6.	C.O.D.	270

Note:

- 1- All Values are in Mg/l, except pH.
- 2- The test report pertains to the sample as received in lab.

  
J.R.F.

  
Scientific Assistant

  
Regional Officer



# AGSS ANALYTICAL AND RESEARCH LAB (P) LTD.

NABL ACCREDITED LABORATORY

(An ISO-9001 : 2015, 14001 : 2015, 45001 : 2018 Certified Company)

C-37/2 (Back Side) Lawrence Road, Industrial Area, Delhi-35

Ph.: 011-45022985, 9311654060

E-mail : agsslabs@gmail.com, support@agsslabs.com Web. : www.agsslabs.com



TC 6183

DOC No: AGSS/QS/F-024

## TEST REPORT

Issued to: M/s J Sharp Technology 23, Buttler Colony, Lucknow, U.P.	U L R NO	TC618322002534007F
	Report No.	GN20220701001830
	Sample Registration Date	01/07/2022
	Report Issue Date	07/07/2022

### Sample Particulars:

Name Of The Product:	Waste Water	Batch No.: NA
Analysis Starting Date:	01/07/2022	Analysis Completion Date: 07/07/2022
Date of Manufacture:	NA	Date of Expiry: NA
Quantity Received:	1 Ltr x 3	Packing: Plastic Bottle
Sample Condition:	OK	Tests Required: Chemical Test
Sample Description:	Colourless Liquid	
Sampling Performed By The Lab:	YES	
Sampling Person Name:	Mr. Ashok (AGSS Lab Representative)	Sampling Date: 30/06/2022
Sampling Method:	NA	Location: Nagar Panchayat Lar

S. No.	Parameter	Result		Test Method
		Inlet	Outlet	
1.	pH value	7.8	7.5	IS:3025 (P-11)
2.	Biological or Biochemical Oxygen Demand (BOD), mg/L	71	28	IS:3025 (P-44)
3.	Chemical Oxygen Demand (COD), mg/L	256	126	IS:3025 (P-58)
4.	Total Suspended Solids, mg/L	211	91	IS:3025 (P-17)

Checked By:  
Prabhakar



\*\*\*\*\*End of Test Report\*\*\*\*\*

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E-mail : agsslabs@gmail.com, support@agsslab.com Web : www.agsslab.com

DOC No: AGSS/QS/F-024

## TEST REPORT

Issued to: M/s J Sharp Technology 23, Buttler Colony, Lucknow, U.P.	U L R NO	TC618322002668007F
	Report No.	GN20220720001935
	Sample Registration Date	20/07/2022
	Report Issue Date	25/07/2022

### Sample Particulars:

Name Of The Product:	Waste Water	Batch No.: NA
Analysis Starting Date:	20/07/2022	Analysis Completion Date: 25/07/2022
Date of Manufacture:	NA	Date of Expiry: NA
Quantity Received:	1 Ltr x 3	Packing: Plastic Bottle
Sample Condition:	OK	Tests Required: Chemical Test
Sample Description:	Colourless Liquid	
Sampling Performed By The Lab:	YES	
Sampling Person Name:	Mr. Ashok (AGSS Lab Representative)	Sampling Date: 19/07/2022
Sampling Method:	NA	Location: Nagar Panchayat Lar

S. No.	Parameter	Result		Test Method
		Inlet	Outlet	
1.	pH value	7.9	7.4	IS:3025 (P-11)
2.	Biological or Biochemical Oxygen Demand (BOD), mg/L	70	25	IS:3025 (P-44)
3.	Chemical Oxygen Demand (COD), mg/L	245	120	IS:3025 (P-58)
4.	Total Suspended Solids, mg/L	205	85	IS:3025 (P-17)

Checked By:  
Chandra Dev

Dr. Shival Singh  
Director Technical  
(Authorized Signatory)

\*\*\*\*\*End of Test Report\*\*\*\*\*

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NOTE : (1) The laboratory accepts the responsibility for content of report. (2) The above result pertain only to the sample tested and appl.cable parameters. (3) Test report shall not be reproduced except in full, without written approval of the laboratory. (4) This test report shall not be reproduced wholly or in part and can not be used as an evidence in the court of law without written approval of M/S AGSS. (5) The sample will be stored up to 20 days from the date of issue of test certificate unless otherwise specified. (6) Sample not drawn by M/S AGSS Lab, unless specified in report. (7) All disputes are subject to the Delhi jurisdiction



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**ANNEX 3B: CITY SANITATION ACTION PLAN (CSAP) FOR USED WATER MANAGEMENT**

*(As referred in Chapters 2 and 7)*

*(To be filled in only for Cities below 1 Lakh Population, as referred in Chapters 2 and 6)*

S.No	Description	Particulars	Detailed description			Remarks	
<b>A</b>	<b>GENERAL INFORMATION</b>						
<b>1</b>	<b>Location and Physical aspects</b>						
<b>1.a</b>	Location	Name of the City, District, State	Nagar Panchayat Lar (NP), Deoria, UP				
<b>1.b</b>	Physical Aspects	Municipal Area in sq. km and Class of Town	10 and Class IV				
		Number of Wards	16				
		Geographical description - Hilly area, river, Environmental sensitive area etc.	Under Process				
<b>1.c</b>	Maps	Map depicting administrative boundaries, roads and railways, water bodies, important landmarks etc. (If not available, to be prepared)	Attached (Ward Wise Map)				
		Topo-Sheet (ref. Survey of India, Scale - 1:50000) (If not readily available, get it)	not available				
<b>2</b>	<b>Demography and Growth pattern</b>		<b>Population</b>				
<b>2.a</b>	Population	Census data - Latest census data and previous census data (population projection for 2025,	2025	2040	2055		
			37422	47188	56954		
		Slum population	2025	2040	2055		
		• Population	0	0	0		
		• Households	0	0	0		
		• Density	0	0	0		
		Non slum population	2025	2040	2055		
		• Population	37422	47188	56954		
		• Households	7484	9438	11391		
		• Density	3742	4719	5695		
	Floating population - Population per day (If available from tourism department)	1871	2359	2848			
	Decadal Population growth rate (In %)	23%					
<b>3</b>	<b>Land Use Information and Development</b>						
<b>3.a</b>	Land Use pattern	Land use classification in the city-[Area under residential, commercial, Institutional, open areas, slums (available / not available)]	not available				
		Details of Population and projected growth	23%				
<b>3.b</b>	Maps	Map depicting the existing land use - residential, commercial, Institutional, slums, green cover, open land etc. (available / not available)	Attached (Ward Wise Map)				
<b>B</b>	<b>TECHNICAL INFORMATION: Information regarding Used water Infrastructure facilities</b>						
<b>4</b>	<b>Details of existing sewage infrastructure</b>						
<b>4.a</b>		<b>Brief description of existing sewage infrastructure in the town:</b>					
		(i) STPs	NA				
		(ii) FSTPs	NA				
		(iii) Existing sewers	NA				
		(iv) Drains	03 drains available				
		(v) Number of cesspool(desludged) tankers (govt./private)	2 (By ULB)				
	Funding Agencies & amount	By NP Lar					

अधिशारसी/अभिकारी  
नगर पंचायत-लार  
जनपद-देवरिया

Gal  
Executive Engineer  
1st Construction Division  
U. P. Jal Nigam, Deoria

5		Sewage Management				
5.a	Sewage Generation	Estimated sewage generation (in MLD for 2025, 2040, 2055)	2025	2040	2055	
			4.04	5.10	6.15	
5.b	Collection and Conveyance	<b>NETWORK COVERAGE</b>				
		• Present population covered with sewerage network	0%			
		• Present population uncovered with sewerage network	100%			
		<b>SEPTAGE</b>				
		• Status of scheduled desludging (by ULD/Licensed operator)	By NP Lar			
		<b>Drainage</b>				
		• Number of drains with length & material of construction etc. (width more than 75 cm) carrying sewage into the surface water body or open land	03 drains are available in ULD boundry	1-Ward Purvi Kabristan Nala-500m, 2-Ward-14 Mukhya Bazar Nala-350mtr, 3- Vaisyakarni Ward-04 nala-300mtr	03 drains are constructed with concrete and bricks	
		• Status of drains with or above 75 cm width (covered/uncovered)	03 drains are covered			
		• Number of outfall locations along with estimated quantity of sewage (dry weather) being discharged into surface water body or land	3 outfall location estimated 3.0 MLD sewage being discharge in Surface water and open land.			
		<b>Outfall location -</b> Mention the location of outfall points (river/ Natural drain/surface water body/ open land)	1-Ward Purvi Kabristan Nala-500m meets to Indiranagar Ward Pond, 2-Ward-14 Mukhya Bazar Nala-350mtr meets to near Nagar Panchayat Pond (Math Ward), 3- Vaisyakarni Ward-04 nala-300mtr meets to Vaisyakarni ward pond.			
5.c	Treatment (Septage, Used water)	Used water treatment (including cotreatment) - Are the used water treatment facility available If 'yes'	No			
		<b>Treatment technology and Capacity (MLD)</b>				
		• Current capacity lization-under/over	0			
		• Quantity of used water treated (MLD)	0			
		• Quantity of septage co-treated (KLD)	0			
		• Reuse (treated used water, sludge, biogas) Information along with respective quantity	0			
		<b>Septage treatment</b> Are the septage treatment facility available (yes/No) If 'yes'	No			
		•Quantity of septage to be treated (KLD)	0			
		•Treatment technology and Capacity (KLD)	0			
		•Current utilization - under/over (KLD)	0			
•Reuse (treated used water, sludge, biogas) Information along with respective quantity	0					

अधिशारी  
नगर पंचायत-लार  
जनपद-देवरिया

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U. P. Jal Nigam, Deoria

S.d	Operation and Maintenance	For existing used (waste) water collection, conveyance and treatment facility				
		• Responsible agency	By NP Lar			
		• Household sanitation tariff - Monthly (Rs)	0			
		• Conservancy tax as part of property tax	0			
		• O&M cost for the conveyance and treatment facility (Rs)	0			
		• Cost recovery (%)	0			
		For existing septage (faecal sludge) collection, conveyance and treatment facility				
		• Responsible agency	By NP Lar			
		• User charges for desludging, conveyance and disposal per household (Rs)	2500			
		• O&M cost for the treatment facility (Rs)	0			
• Cost recovery (%)	0%					
S.e	Service Level Benchmark - Present	Indicators	Benchmark	Before implementation of Project	After implementation of project	
		Coverage of Sewerage Network	100%	0	100%	
		Collection efficiency of Sewerage Network	100%	0	100%	
		Adequacy of Sewage Treatment Capacity	100%	0	100%	
		Quality of sewage treatment	100%	0	100%	
		Extent of Reuse and Recycling of Sewage	20%	0	20%	
		Extent of cost recovery in sewage/ used water management	100%	0	100%	
		Efficiency in redressal of customer complaints	80%	60%	80%	
		Efficiency in Collection of sewage / used water Charges	90%	0	90%	
		Access to toilets	100%	0	100%	
		Scheduled desludging	100%	0	100%	
Notified tariff for desludging		No	Yes			
S.f	Maps	Map depicting the coverage of existing sewer network coverage and onsite system	not available			
		Access to toilets	Yes			
		Scheduled desludging	Yes			
		Notified tariff for desludging	Yes			
C	<b>INSTITUTIONAL AND GOVERNANCE</b>					
6	<b>Institutional framework</b>					
6.a	Regulatory Framework	Whether Municipal Sanitation Bye Laws notify tariff for sanitation/sewage services (details)	notified and implemented			
		State Sanitation Strategy (available / not available)	Available			
6.b	Institutional Arrangement	Roles and Responsibilities for dealing with sanitation/ sewage services.	UP Jal Nigam (Planning/Implementation) ULB (O&M/ Revenue collection/ Grievance)			
6.c	Governance and Reforms -	Implementation of e-governance in ULBs (available / not available)	Available			
D	<b>Capacity Enhancement</b>					

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5.d	Operation and Maintenance	<b>For existing used (waste) water collection, conveyance and treatment facility</b>			
		• Responsible agency	By NP Lar		
		• Household sanitation tariff - Monthly (Rs)	0		
		• Conservancy tax as part of property tax	0		
		• O&M cost for the conveyance and treatment facility (Rs)	0		
		• Cost recovery (%)	0		
		<b>For existing septage (faecal sludge) collection, conveyance and treatment facility</b>			
		• Responsible agency	By NP Lar		
		• User charges for desludging, conveyance and disposal per household (Rs)	2500		
		• O&M cost for the treatment facility (Rs)	0		
• Cost recovery (%)	0%				
5.e	Service Level Benchmark - Present	Indicators	Benchmark	Before Implementation of Project	After Implementation of project
		Coverage of Sewerage Network	100%	0	100%
		Collection efficiency of Sewerage Network	100%	0	100%
		Adequacy of Sewage Treatment Capacity	100%	0	100%
		Quality of sewage treatment	100%	0	100%
		Extent of Reuse and Recycling of Sewage	20%	0	20%
		Extent of cost recovery in sewage/ used water management	100%	0	100%
		Efficiency in redressal of customer complaints	80%	60%	80%
		Efficiency in Collection of sewage / used water Charges	90%	0	90%
		Access to toilets	100%	0	100%
		Scheduled desludging	100%	0	100%
Notified tariff for desludging		No	Yes		
5.f	Maps	Map depicting the coverage of existing sewer network coverage and onsite system	not available		
		Access to toilets	Yes		
		Scheduled desludging	Yes		
		Notified tariff for desludging	Yes		
<b>C</b>	<b>INSTITUTIONAL AND GOVERNANCE</b>				
<b>6</b>	<b>Institutional framework</b>				
6.a	Regulatory Framework	Whether Municipal Sanitation Bye Laws notify tariff for sanitation/sewage services (details)	notified and implemented		
		State Sanitation Strategy (available / not available)	Available		
6.b	Institutional Arrangement	Roles and Responsibilities for dealing with sanitation/ sewage services.	UP Jal Nigam (Planning/Implementation) ULB (O&M/ Revenue collection/ Grievance)		
6.c	Governance and Reforms -	Implementation of e-governance in ULBs (available / not available)	Available		
<b>D</b>	<b>Capacity Enhancement</b>				

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7	Capacity Management		66			
7.a	Human Resource Development	Details of the personnel engaged in sanitation services along with roles and responsibilities.	66			
		Outsourcing of staff and services (available/not available)	Available			
E	GAP ANALYSIS:					
8.a		Analyze the projected requirement of used water infrastructure/facilities In 2025,	For Treatment of used water required 3.0 MLD STP cum FSTP(9.0 KLD) I&D Work			
8.b		Identify the available infrastructure in good	Partially Good Condition Strengthening Required			
8.c		Analyze the gap in various areas and suitably club as part of a project/DPR				
		-Sewer network	No Sewer Exist In ULB and about 100% sewage generated in ULB is disposed in the river and required to covered who lived in core sanitation zone as per SBM 2.0 guideline			
		-Septage conveyance	For 100% covered desludging in Outskirt and Isolated Pockets required 1 cesspool tanker as per CPHEEO Manual existing 2 cesspool tanker in ULB.			
		-STP cum FSTP	3.0 MLD STP cum FSTP(9.0 KLD)			
F	CONCLUSION	Recycle and reuse potential	Agriculture, Horticulture and Gardening and Water Body recharge etc			
		On above lines identify various DPRs/ plan for projects related to		Rs in Cr		
		-I&D and STP cum FSTP	I&D and 3.0 MLD STP cum FSTP(9.0 KLD)	7.40		
		-Sewer Network	22.453 KM	11.23		
		-Storm water drainage system	0.0 km			
		-Recycle and reuse projects	0.0 MLD			
Funding requirement						
	Total fund required (In cr)	Central share (In cr)	State share (In cr)	ULB share (In cr)	Others (pl specify)	
	7.400	3.700	2.442	1.258		
	11.230	-	9.321	1.909	Sewer Line	
Roadmap for achieving Mission outcomes						
Target / Year	2021-22	2022-23	2023-24	2024-25	2025-26	Remarks
Cities ODF++			ODF++			
Cities Water+				water+		

(Executive Officer)  
Nagar Panchayat - Lar  
Distt - Deoria

अधिकाशासिका अधिकारी  
नगर पंचायत-लार  
जनपद-देवरिया

(Executive Engineer)  
1st Construction Division  
U.P. Jal Nigam (Urban), Deoria  
Deoria

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CSAP FOR USED WATER MANAGEMENT FOR LAR NAGAR PANCHAYAT UNDER SBM 2.0  
 ABSTRACT OF ANNEXURE-3B

Sl. No.	District	Name of ULB	Category	Population for 2011	Projected Population for 2025	Floating population	Per capita cost as per SBM 2.0 norms (In Rs.)	Per capita cost as per CSAP norms (In Rs.)	No. of drains discharge in MLD	Estimated sewage Generation (MLD)	Pumping Station/ STP cum capacity in MLD	Major component Taken in CSAP	Used Water management components proposed (SB) (In Cr.)	Maximum admissible cost as per SBM 2.0 norms (In Rs. Cr.)	Project Cost as per CSAP (In Rs. Cr.)	Central Share as per SBM 2.0 norms (In Rs. Cr.)	State Share as per SBM 2.0 norms (In Rs. Cr.)	Balance (from 15th FC funds, ULB share, Pvt. Sector share)	ULB share as per SBM 2.0 norms (In Rs. Cr.)	Funds required from other sources (In Rs. Cr.)		
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22	
1	DEORIA	LAR	Class III ULB	28,307	37422	1871	2000	1977	3 Drains / 3 MLD	4.04	1 no/1 no/3.0 MLD with 9 KLD	3.0 MLD STP cum FSTP /MPP/IPS/18.0, intercepting sewer & desludging vehicle	16.0 and STP cum FSTP [including MLD, MPP, intercepting sewer network	7.40	11.23	11.23	18.63	2.70	2.442	12.488	1.258	11.23
													Storm water drainage system	0.00								
													Recycle and re-used projects	0.00								

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**CSAP FOR USED WATER MANAGEMENT FOR LAR NAGAR PANCHAYAT UNDER SBM 2.0**

**Overall cost estimates for UWM for the GAP Identified**

Infrastructure requirements as per GAP analysis	Unit	Quantity required	Rate in Lacs	Amount in Lacs	Remarks
<b>Used water Project components eligible for Central funding</b>					
STP with co treatment	MLD	3	150	450.00	17 KLD co treatment as a onsite sewage system in fringe areas will be required for remaining 30% population.
ISD system (including interception structure, pumping station and diversion network to STP)					
MPS (1 MLD)	No	1	75	75.00	Including cost of Civil, E&M works and Power Transmission
MPS (2 MLD)	No	1	120	120.00	Including cost of Civil, E&M works and Power Transmission
ISD structure	MLD	1.5	8	12.00	
Intercepting sewer	Km	1.94	30	58.20	
Rising main	Km	0.5	50	25.00	
Total				740.00	
<b>Used water Project components to be fully funded by State/ULB</b>					
Sewer network	Km	22.45	50	1123	
Total				1123	

  
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**U.P. Jal Nigam (URBAN), Deoria**

**CSAP FOR USED WATER MANAGEMENT FOR LAR NAGAR PANCHAYAT UNDER  
SBM 2.0**

**Funds to be availed from State/Central Government**

Sl. No.	Infrastructure requirements as per GAP analysis	Unit	Quantity required	Rate in Lacs	Amount in Lacs	%age share	Total Amount as per funding available in Lacs	
1	<b>Used water Project components eligible for Central funding</b>							
1	STP with co treatment	MLD	3	150	450	C	50%	225
						S	33%	148.5
						U	17%	76.5
2	I&D system (including interception structure, pumping station and diversion network to STP)							
a	IPS (1 MLD)	No	1	75	75	C	50%	37.5
						S	33%	24.75
						U	17%	12.75
b	MPS (2 MLD)	No	1	120	150	C	50%	60
						S	33%	39.5
						U	17%	20.4
c	I&D structure	MLD	1.5	8	12	C	50%	6
						S	33%	3.95
						U	17%	2.04
d	Intercepting sewer	Km	1.94	30	58.2	C	50%	29.1
						S	33%	19.206
						U	17%	9.892
e	Rising main	Km	0.5	50	25	C	50%	12.5
						S	33%	6.25
						U	17%	4.25
<b>Total estimated cost</b>							<b>740.00</b>	
<b>Total Central Share</b>							<b>370.00</b>	
<b>Total State Share</b>							<b>244.20</b>	
<b>Total ULB Share</b>							<b>125.80</b>	

  
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**CSAP FOR USED WATER MANAGEMENT FOR LAR NAGAR PANCHAYAT UNDER SBM 2.0**  
**Funds to be availed from State/ULB and Others**

Sl. No.	Infrastructure requirements as per GAP analysis	Unit	Quantity required	Rate in Lacs	Amount in Lacs	%age share	Total Amount as per funding available in Lacs
Used water Project components to be fully funded by State/ULB							
1	Sewer network (1.20m sewer line per person of 50% population of CSZ = 1.2x0.5x37422)	Km	22.45	50	1123	State & ULB 100%	1123

  
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Email ID : [66cdd6ortsupjn@gmail.com](mailto:66cdd6ortsupjn@gmail.com)

# उत्तर प्रदेश जल निगम (नगरीय)

कार्यालय अधिशासी अभियन्ता, प्रथम निर्माण खण्ड, 30प्र0 जल निगम (नगरीय),  
मुजौली कालोनी, देवरिया-274001

पत्रांक

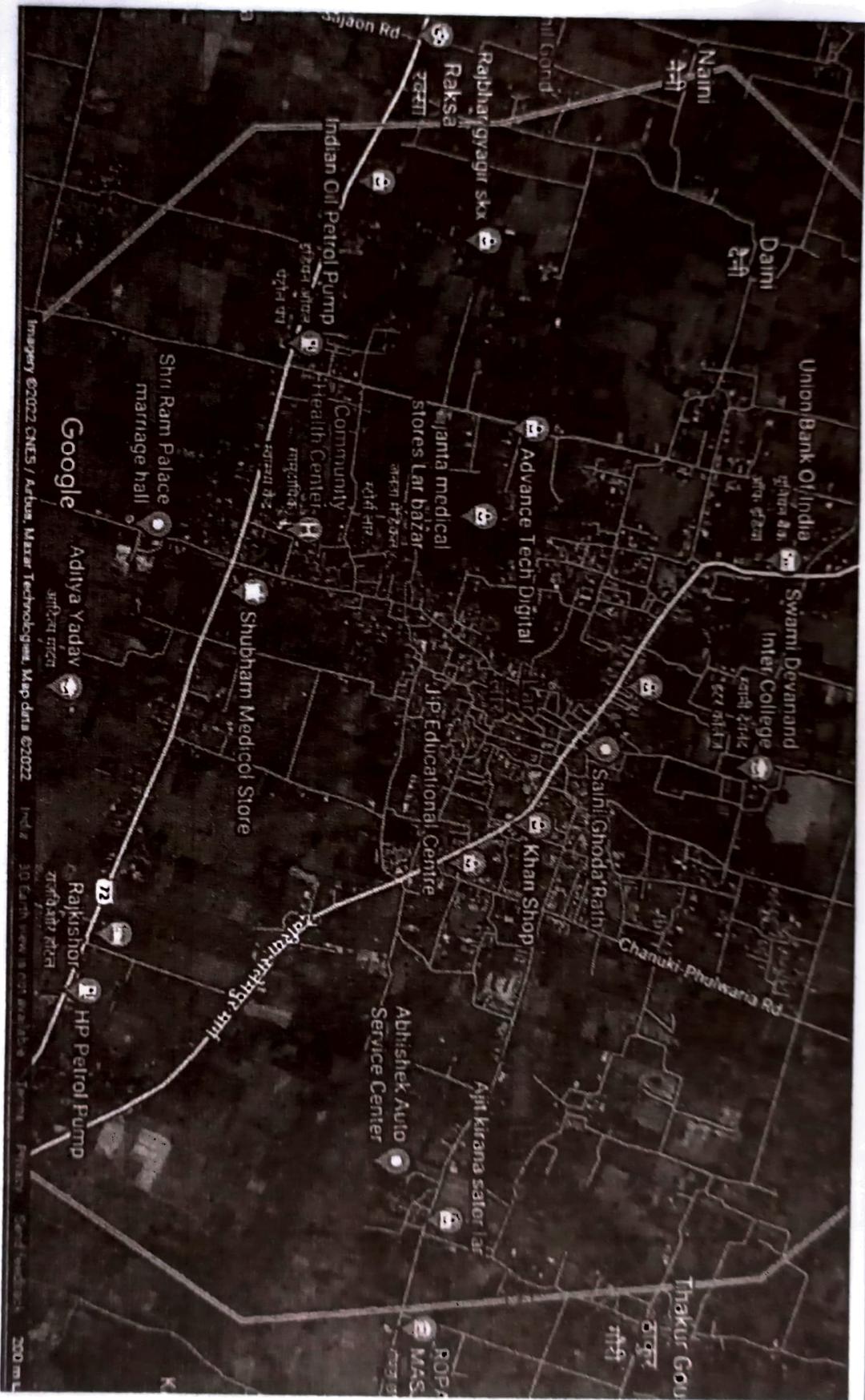
दिनांक

## प्रमाण-पत्र

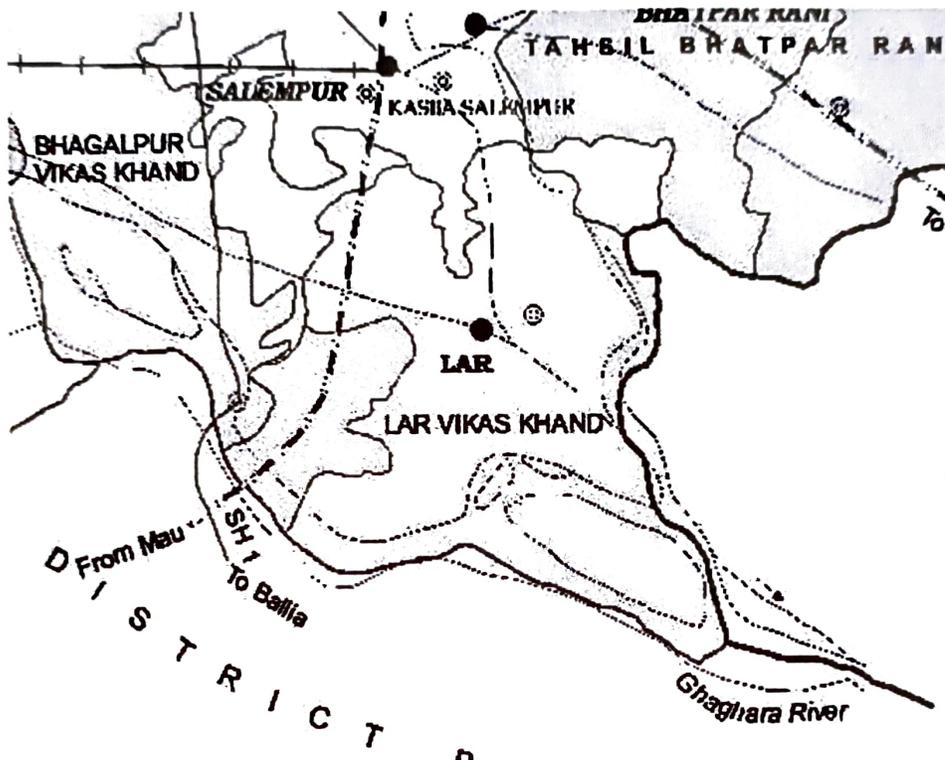
एस0 बी0 एम0 2.0 कार्यक्रम के अन्तर्गत लार नगर पंचायत में आई0 एण्ड डी0 कार्य के अन्तर्गत एस0टी0पी0 निर्माण एवं तत्सम्बन्धित कार्यों हेतु भूमि के लिए मौखिक सहमति नगर पंचायत द्वारा दी गयी है लिखित प्रस्ताव शीघ्र ले लिया जायेगा।

  
(प्रमोद कुमार गौतम)  
अधिशासी अभियन्ता

# MAP SHOWING PROPOSED STP LOCATION AND I&D WORKS

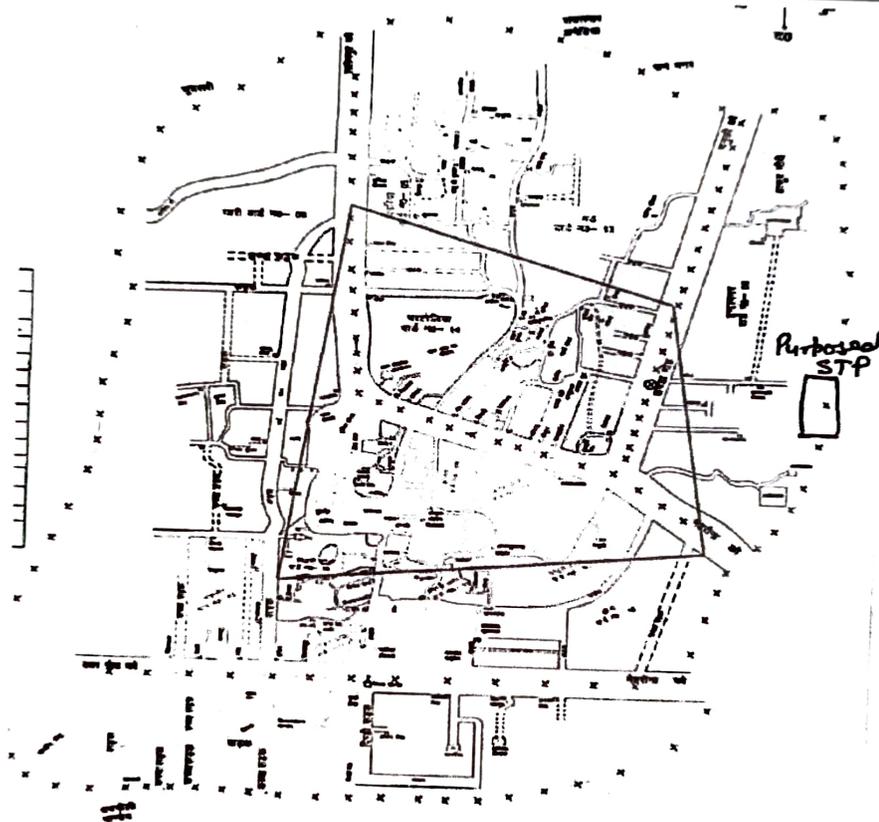


# SURVEY OF INDIA MAP SHOWING BOUNDARY OF LAR NAGAR PANCHAYAT

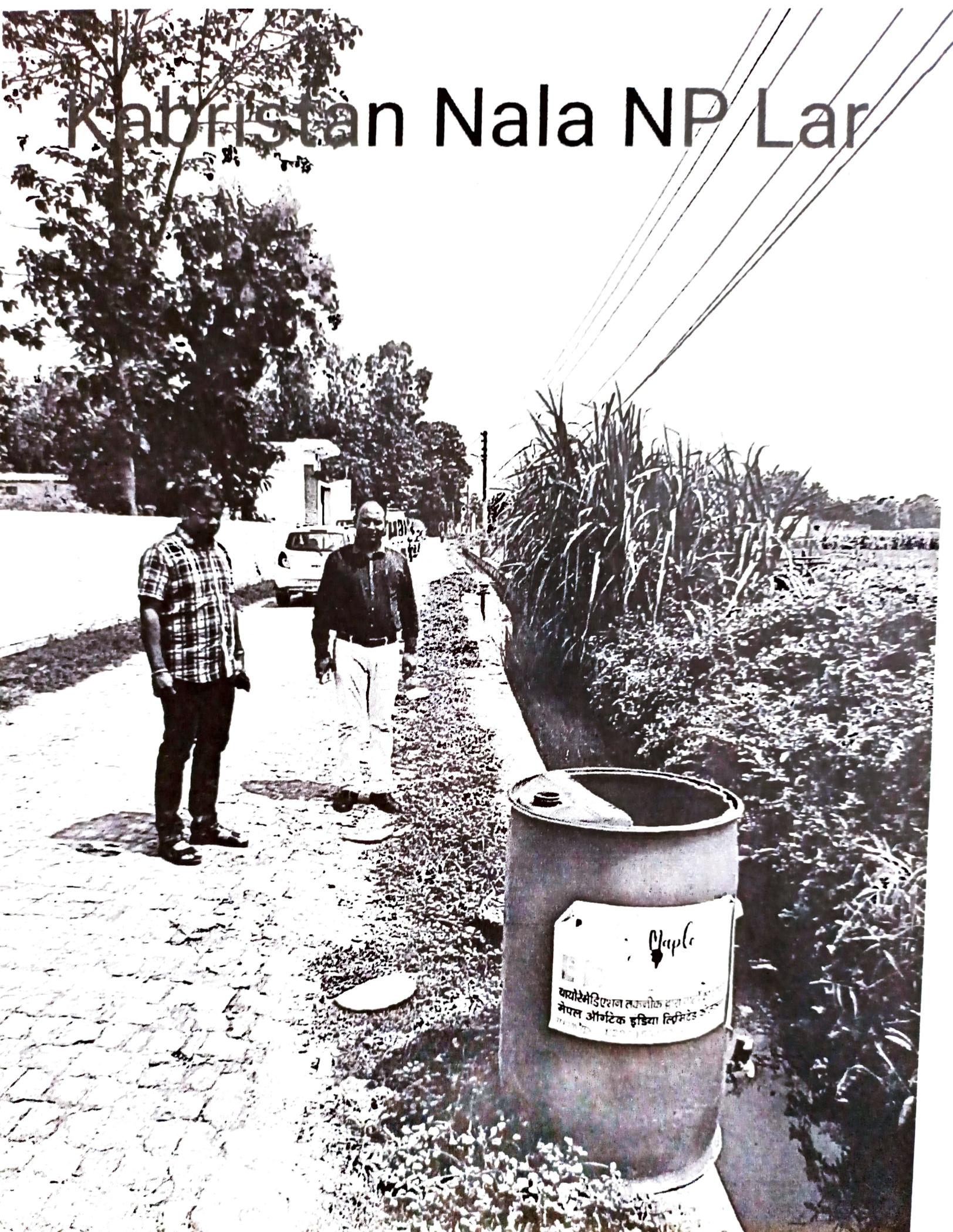


(FROM : SURVEY OF INDIA)

# CORE SANITATION ZONE NP LAR DEORIA

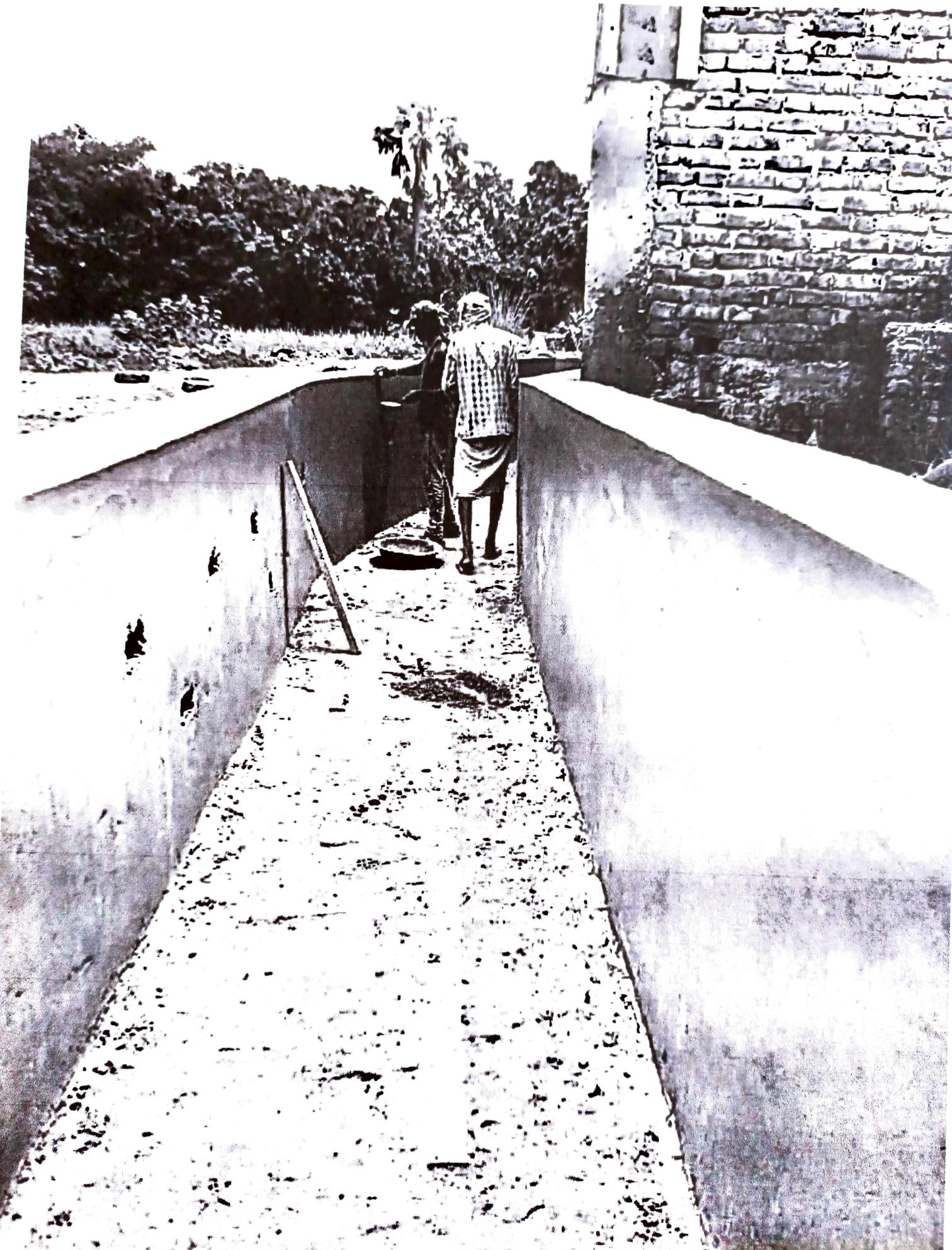


# Kabristan Nala NP Lar



# Purposed land for STP







प्रेषक,  
अधिकासी अधिकारी  
नगर पंचायत लार  
देवरिया।

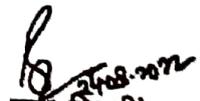
सेवा में,  
संयुक्त सचिव  
नगर विकास अनुभाग-5  
उत्तर प्रदेश शासन लखनऊ।  
देवरिया।

संख्या: 647 / न०प०लार/2022-23

दिनांक: 24.08.2022

विषय-ओ०ए० संख्या: 170/2021 नूरुल सेहर लारी बनाम स्टेट आफ यू०पी० एवं अन्य में मा०  
राष्ट्रीय हरित अभिकरण नई दिल्ली द्वारा पारित आदेश दिनांक 05.04.2022 के अनुपालन के  
सम्बन्ध में।

महोदय,  
उपरोक्त विषयक अपने कार्यालय के पत्र संख्या: एन०जी०टी०-112 (1)/नी-5-2022-11, रिट/2021,  
दिनांक 22 अगस्त 2022 का सन्दर्भ ग्रहण करने का कष्ट करें। महोदय ओ०ए० संख्या: 170/2021  
नूरुल सेहर लारी बनाम स्टेट आफ यू०पी० एवं अन्य में मा० राष्ट्रीय हरित अभिकरण नई दिल्ली द्वारा  
पारित आदेश दिनांक 05.04.2022 के अनुपालन के सम्बन्ध में, परियोजना प्रबन्धक सी०एण्ड०डी०एस०  
यूनिट-14 गोरखपुर, द्वारा प्रस्तुत प्राक्कलन धनराशि रू० 138.33 लाख के सम्बन्ध में अवगत कराना है,  
कि मा० एन०जी०टी० द्वारा, ओ०ए० संख्या: 170/2021 नूरुल सेहर लारी बनाम स्टेट आफ यू०पी० एवं  
अन्य में दिनांक 20.07.2021 को पारित आदेश के क्रम में नगर पंचायत लार द्वारा याची के गाटा  
संख्या-1712 में नाले का पानी, गिराना पूर्णतया बन्द कर बायोरेमेडिएशन की कार्यवाही करते हुये,  
प्रश्नगत नाले को, गाटा संख्या-1724 (शासकीय भूमि) में गिराये जाने की कार्यवाही करते हुये मा०  
एन०जी०टी० को दिनांक 20.09.2021 को अनुपालन आख्या प्रेषित की गयी। साथ ही, सी०एण्ड०डी०एस०  
यूनिट-14 गोरखपुर द्वारा नगर पंचायत लार से चनुकी घाट तक जलनिकासी हेतु, सर्वे का कार्य किया  
गया, तथा चनुकी मोड़ से गौधी मोड़ तक प्रथम फेज का नाला हेतु प्राक्कलन धनराशि मु० 138.33  
लाख तैयार किया गया। पुनः दिनांक 29.10.2021 को मा० एन०जी०टी० द्वारा एक संयुक्त समिति का  
गठन कर, स्थलीय निरीक्षण, कर रिपोर्ट प्रस्तुत करने हेतु, निर्देशित किया गया। संयुक्त समिति द्वारा  
प्रस्तुत रिपोर्ट में वर्णित अनुशांसा के क्रम में मा० एन०जी०टी० द्वारा दिनांक 05.04.2022 को कतिपय  
निर्देश प्रदान किये गये जिसमें नगर पंचायत लार के सीवेज प्रबन्धन हेतु, सुनियोजित व्यवस्था बनाने  
की बात की गयी है। जिसके लिये जल निगम नगरीय द्वारा सर्वे का कार्य एवं समस्त नालों को जोड़ते  
हुये, उसके अशोधित जल को एस०टी०पी० के माध्यम से शोधित करने की योजना बनायी जा रही है,  
जिसका वित्तपोषण एस०बी०एम०- 2.0 के माध्यम से होना है। इस सम्बन्ध में जिलाधिकारी महोदय  
देवरिया की अध्यक्षता में दिनांक: 10.08.2022 को अधिकासी अभियन्ता जल निगम नगरीय, एवं  
परियोजना प्रबन्धक, सी०एण्ड०डी०एस० यूनिट-14, गोरखपुर एवं अधिकासी अधिकारी नगर पंचायत  
लार के साथ एक आवश्यक बैठक भी की गयी है। ऐसी स्थिति में सी०एण्ड०डी०एस० यूनिट-14  
गोरखपुर द्वारा प्रस्तुत प्राक्कलन के अनुसार नाला निर्माण करने से समस्या का निदान सम्भव नहीं है।  
महोदय यह भी अवगत कराना है, कि याची के भूमि के बगल से होकर जाने वाला नाला, कच्चे स्वरूप  
में है, तथा नगर पंचायत लार द्वारा पक्के नाले का निर्माण कराया जा रहा है। जिससे कि याची के  
भूमि में नाले का पानी का प्रवाह न हो।

  
(राजन नार्थ तिवारी)  
अधिकासी अधिकारी  
नगर पंचायत लार  
देवरिया

संख्या एवं दिनांक तदैव:-

प्रतिलिपि निम्न को सूचनार्थ एवं आवश्यक कार्यवाही हेतु सादर प्रेषित:-

- 1 निदेशक नगरीय निकाय निदेशालय, गोमतीनगर विस्तार सेक्टर-7 लखनऊ।
- 2 जिलाधिकारी महोदय देवरिया।

1  
अधिकासी अधिकारी  
नगर पंचायत लार  
देवरिया

## बैठक दिनांक 10.8.2022 की कार्यवृत्त

मा0 राष्ट्रीय हरित अधिकरण, प्रधान बेंच, नई दिल्ली में योजित ओ0ए0 संख्या-170/2021 नूरुल सेहर लारी बनाम उ0प्र0 राज्य व अन्य में पारित निर्णय दिनांक 05.04.2022 के अनुपालन में बैठक सम्पन्न हुई, जिसमें निम्नलिखित अधिकारी गण उपस्थित रहे-

1. अपर जिलाधिकारी (प्रशासन)/प्रभारी अधिकारी स्थानीय निकाय, देवरिया।
2. अधिशासी अभियन्ता, जल निगम (नगरीय), देवरिया।
3. परियोजना प्रबन्धक, सीएण्डडीएस, उ0प्र0 जल निगम, यूनिट-14 गोरखपुर।
4. अधिशासी अधिकारी नगर पंचायत लार, देवरिया।

सर्वप्रथम अपर जिलाधिकारी (प्रशासन) द्वारा प्रकरण में समस्त तथ्यों पर प्रकाश डाला गया तथा अवगत कराया गया कि श्री नूरुल सेहर लारी, निवासी लार की आराजी संख्या-1712 क्षेत्रफल 1-980 हे0 पर नगर पंचायत लार द्वारा नाले का गन्दा पानी प्रवाहित किया जा रहा है, जिसके दृष्टिगत मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में ओ0ए0 संख्या-170/2021 नूरुल सेहर लारी बनाम स्टेट ऑफ यू0पी0 एवं अन्य योजित किया गया, जिसमें दिनांक 20.7.2021 को राष्ट्रीय हरित अधिकरण द्वारा यह निर्णय पारित किया गया कि डिस्ट्रिक्ट इन्वायरनमेन्ट प्लान तैयार कर लिया जाय तथा मा0 अधिकरण द्वारा ओ0ए0-360/18, श्रीनाथ शर्मा बनाम यूओआई में पारित निर्णय दिनांक 05.07.2021 में जितने क्षेत्रफल में गन्दा पानी प्रवाहित हो रहा है, उसके उपचार हेतु जिला स्तरीय समिति द्वारा इसके अपशिष्ट की मात्रा, अपशिष्ट एकत्रीकरण की वर्तमान व्यवस्था एवं संवहन, इसके निस्तारण व उपयोग की योजना, अपशिष्ट की भी भूमिगत जल में न मिले, इसकी कार्ययोजना तथा अपशिष्ट के उपचार एवं निस्तारण की योजना तैयार कर अपर मुख्य सचिव, नगर विकास विभाग उत्तर प्रदेश शासन को प्रेषित की जायेगी, जिनके द्वारा इसका मूल्यांकन कराकर एक माह में तकनीकी सुविधाएँ उपलब्ध कराई जायेगी। इस कार्य हेतु तत्कालीन जिलाधिकारी द्वारा ज्वाइंट मजिस्ट्रेट/उप जिलाधिकारी सलेमपुर, जिला पंचायत राज अधिकारी देवरिया, क्षेत्रीय अधिकारी उ0प्र0 प्रदूषण नियंत्रण बोर्ड, गोरखपुर, सहायक अभियन्ता लोक निर्माण विभाग, देवरिया एवं अधिकारी अधिकारी नगर पंचायत लार की संयुक्त जाँच कराई गई तथा जिला पर्यावरणीय समिति की बैठक सम्पन्न की गयी तथा इस संबंध में तैयार कार्यदायी संस्थाओं, उत्तर प्रदेश जल निगम (नगरीय) द्वारा सीवेज ट्रीटमेन्ट प्लान जिसकी अनुमानित लागत रू0 15.13 करोड़ तथा इसी प्रकार कार्यदायी संस्था सीएण्डडीएस द्वारा नगर पंचायत लार में जल निकासी के उपचार हेतु आर0सी0नाला का निर्माण कार्य कराये जाने के संबंध में अनुमानित लागत रू0 138.33 लाख की कार्ययोजना प्रेषित की गयी थी, जिससे शासन को अवगत कराया जा चुका है।

पुनः मा0 राष्ट्रीय हरित अधिकरण, प्रधान बेंच, नई दिल्ली में योजित ओ0ए0 संख्या-170/2021 नूरुल सेहर लारी बनाम उ0प्र0 राज्य व अन्य में पारित निर्णय दिनांक 05.04.2022 के विन्दु संख्या-7(II) में निम्नवत् निर्णय पारित किये गये हैं-

“Urban Development and Rural Department to assign sewage management work to an appropriate Agency to monitored by the District Magistrate, Deoria on monthly basis and ACS, Urban Development and Rural Department on bimonthly basis. Report giving status as on 31.8.2022 with substantive progress be filed with this Tribunal by e-mail by 15.9.2022”

उपरोक्त निर्देश के अनुपालन में शासन से नामित कार्यदायी संस्थाओं द्वारा नगर पंचायत लार में एस0टी0पी0 एवं जल निकासी हेतु नाला निर्माण कार्य के संबंध में आवश्यक कार्ययोजनाएँ वित्त पोषण हेतु शासन को प्रेषित है, तथा अभी धनावंटन प्राप्त नहीं है। अतः प्रकरण के अद्यावधिक स्थिति से अधिशासी नगर पंचायत लार शासन एवं निदेशालय को अग्रेतर निर्णय लिये जाने के संबंध में अयगत करावें।

14.08-22  
(जितेन्द्र प्रताप सिंह)  
जिलाधिकारी,  
देवरिया

### कार्यालय जिलाधिकारी, देवरिया

संख्या 1605/एल0बी0सी0-2022

दिनांक 16 अगस्त, 2022

प्रतिलिपि :- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. प्रमुख सचिव, उत्तर प्रदेश शासन, नगर विकास अनुभाग-5, लखनऊ।
2. निदेशक, स्थानीय निकाय निदेशालय, उ0प्र0, लखनऊ।
3. प्रबन्ध निदेशक, उ0प्र0 जल निगम, 6 राना प्रताप मार्ग, लखनऊ।
4. प्रबन्ध निदेशक, सीएण्डडीएस, उ0प्र0 जल निगम, 6 राना प्रताप मार्ग, लखनऊ।
5. राज्य मिशन निदेशक (एस0बी0एम0) नगरीय निकाय निदेशालय, उ0प्र0 लखनऊ।
6. अधिशासी अभियन्ता, जल निगम नगरीय, देवरिया।
7. अधिशासी अधिकारी, नगर पंचायत लार।

14/8/22  
अपर जिलाधिकारी (प्रशासन)  
देवरिया

# कार्यालय नगर पंचायत लार, जनपद-देवरिया

सेवा में,

संयुक्त सचिव  
नगर विकास अनुभाग-5  
उ०प्र० शासन

प्रेषक,

अधिशाली अधिकारी  
नगर पंचायत लार  
देवरिया।

संख्या 525 /न०प०लार/2022-23

दिनांक 11.04.2022

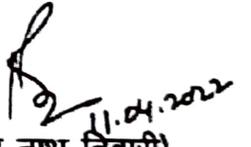
विषय- मा० एन०जी०टी० में योजित वाद संख्या ओ०ए० नं० 170/2021, नुरुल शहर लारी बनाम उ०प्र० राज्य एवं अन्य में पारित आदेश के विषय में।

महोदय,

कृपया उपरोक्त विषयक सन्दर्भ ग्रहण करने का कष्ट करें। इस संबंध में सादर अवगत कराना है कि मा० एन०जी०टी० नई दिल्ली द्वारा वाद संख्या ओ०ए० नं० 170/2021, नुरुल शहर लारी बनाम उ०प्र० राज्य एवं अन्य के संबंध में दिनांक 05.04.2022 को पारित आदेश में कतिपय निर्देश जारी किये गये हैं। आदेश की प्रति संलग्न कर आप महोदय की सेवा में सूचनार्थ सादर प्रेषित है।

कृपया प्राप्ति स्वीकार करने का कष्ट करें।

संलग्नक-यथोक्त

  
(राजन नाथ तिवारी)  
अधिशाली अधिकारी  
नगर पंचायत लार  
देवरिया